

Member in the arli question also. They met various people in the cinema industry, but no public debate was held.

SHRIMATI MALINI BHATTACHARAYA: What about the groups of viewers? Were they also represented?

SHRI AJIT PANJA: Not exactly the groups of viewers. There are no organised groups, of viewers; but there are organised known groups, as in the Motion Pictures Associations and other groups. There are organised groups and their views were taken into consideration not all, but most of them.

Even though it is an old Act of 1952 this Act was brought in immediately after the Constitution of 1950 much was the urgency that this Act had been gone into in detail and various aspects were looked into at that time. Therefore, there is no necessity to change the entire Act; certain amendments were found to be necessary and deesim was taken to amend accordingly.

WRITTEN ANSWERS TO QUESTIONS

[English]

Foreign Tourist In Kashmir

*370. **SHRICHINMAYANAND SWAMI:**
SHRIMATISHEELA GAUTAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state the total number of foreign tourists visited Kashmir during 1991-92 and how does it compare with the tourists visited during the preceding year?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCIN-

DIA): As per the information available from the State Government, the foreign tourist arrivals in the Kashmir valley region during 1991-92 were 5,134 as compared to 3494 during the year 1990-91.

Emigration and Cargo Facilities at Calicut Airport

*374. **SHRI V.S. VIJAYARAGHAVAN:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to open an emigration clearance office in Calicut;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government have received any request for introducing cargo facility at Calicut airport;

(e) if so, the details thereof; and

(f) the steps taken or proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) A large number of categories of workers have been exempted from the requirement of obtaining emigration clearance. Therefore, for the present, the Ministry of labour considers it not necessary to open an office of the Protector of Emigrants in Calicut.

(d) to (f). A request has been received from the Malabar Chamber of Commerce for setting up of an air cargo complex at Calicut

airport. There is an acute shortage of space at this airport and as such, the National Airports Authority has no immediate plan to set up an air cargo complex.

Island Tourism Programme

*375. SHRI BJOY KRISHNA HAN-
DIQUE: Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state:

(a) whether the Government propose to launch an island tourism programme;

(b) whether the Government propose to build a tourism infrastructure in Andaman Nicobar and Lakshadweep Islands; and

(c) whether these infrastructures have been planned and designed specifically to fit into the fragile ecology of these two archipelagos.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Government's policy has been to encourage growth of tourism mainly in the private sector. Recently offers have been invited from private parties for setting up of resorts in two locations each in Lakshadweep and Andaman & Nicobar Islands. These offers will be considered in accordance with the investment policy, environment regulations and other factors related to need for development of tourism infrastructure and facilities in the country.

Time Slots to Private Producers on Doordarshan and Air

*376. SHRIMATI VASUNDHARA
RAJE:
SHRI ANAND RATNA
MAURYA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have recently decided to allot time slots to private

producers on Doordarshan and AIR;

(b) if so, the details thereof and whether the modalities have been worked out;

(c) whether the Government propose to set up a broadcasting council for the purpose; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (d). Yes, Sir. The scheme envisages the allotment of time slots on the metro channels of Doordarshan and the FM channels of All India Radio in Delhi, Bombay, Calcutta and Madras. The Broadcasting Council envisaged in the scheme, comprising a Chairman and eight members, would invite applications from desirous parties, who meet the prescribed eligibility criteria, by giving a public notice and then make a selection from amongst the applicants.

Gas Turbine Units

*377. SHRIMATI DIPIKA H.
TOPIWALA:
SHRIMATI BHAVNA
CHIKHLIA:

Will the Minister of POWER be pleased to state:

(a) whether the Union Government have allowed the State Governments to set up gas turbine units in their States to meet the power shortage;

(b) whether the Government have also considered foreign collaboration in such projects; and

(c) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALPNATH RAI) : (a) to (c). A statement is laid on the Table of the House.